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***IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 1266/2016

M/S. ASSAM PETROLEUM LTD. & ORS.Plaintiff

**Through: Mr. Rana Biswas, Ms. Dharitry Phookan
Advs.**

versus

**M/S. CHINA PETROLEUM TECHNOLOGY DEV. CORP. &
ORS.**

.....Defendant

**Through: Ms. Chinmayi Chatterjee, Mr. Vijay
Valsan, Advs. for D-1 & 3**

(Evidence recorded from 02.35 PM to 03.40 PM) – 4 pages

CORAM:

JOINT REGISTRAR (JUDICIAL) MS. TYAGITA SINGH, (DHJS)

ORDER

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25.02.2025

Matter is taken up through physical hearing as well as video conferencing.

PW-1 Sh. Manohar Choudhury has been recalled for cross-examination, further partly cross-examined but his remaining cross-examination is deferred at request of Ld. Counsel for defendants no.3 and 4.

Be fixed for remaining cross-examination on 20.05.2025 and 21.05.2025 at 2 PM.

**TYAGITA SINGH, (DHJS),
JOINT REGISTRAR (JUDICIAL)**

FEBRUARY 25, 2025/sm